

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.07.2023

COURT OF REGISTRAR

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

11:30 A.M.

For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 3270 of 2023 in Comp. App. (AT) No. __ of 2023	R.C. Business Solutions Vs. IL & FS & Ors.	Pallavi Parmar
2.	I.A. No. 3259 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Rose Constructions Vs. Atul Kumar Kansal	Nitesh Jain
3.	I.A. No. 3236 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Amit Goel Vs. Piyush Colonizers Ltd.	Sanchit Garga
4.	I.A. No. 3241 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Shailendra Chauhan Vs. Sare Gurugram Pvt. Ltd.	C.S. Chauhan
5.	I.A. No. 3242 of 2023 in Comp. App. (AT) (Ins) No. __ of 2023	Zillion Infracore Pvt. Ltd. Vs. Employee Provident Fund Organisation & Ors.	Prashant Chauhan

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By order
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Assistant Registrar